

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2328
ANSWERED ON:16.08.2011
COMMISSIONING OF AGRISNET
Bajwa Shri Partap Singh

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government has promulgated the Agriculture Information System Network (AGRISNET) in the country;
- (b) if so, the details thereof;
- (c) the number of States which have commissioned AGRISNET;
- (d) whether the Government has initiated any action for its timely implementation in those States which have not implemented it so far; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS(SHRI HARISH RAWAT)

(a): Yes, Madam.

(b): The Department of Agriculture & Cooperation is implementing Central Sector Scheme called `Strengthening / Promoting Agricultural Informatics & System` of which AGRISNET is an important component. AGRISNET envisages promotion of e-Governance by use of Information & Communication Technology (ICT). The objective of the programme is to provide IT enabled services to farmers and also for computerization of various offices in the States in agriculture & allied sectors. Funds under AGRISNET are provided to the State Governments/Union Territories on the basis of specific project proposals submitted by them. The States are given funds for software development, hardware (including system software) and other genuine ICT needs of the State upto district level. Requirements of hardware/software below district level are considered as per justification given by the States in their proposal.

(c): 26 States have so far availed funds from Government of India under AGRISNET Project. These States are: Andhra Pradesh, Arunachal Pradesh, Assam, Chattisgarh, Gujarat, Haryana, Himachal Pradesh, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Meghalaya, Mizoram, Nagaland, Orissa, Puducherry, Punjab, Sikkim, Rajasthan, Tamil Nadu, Uttar Pradesh, West Bengal, Bihar, Goa, Manipur and Uttarakhand. AGRISNET Projects are at various stages of implementation in these States.

(d) & (e): Yes, Madam. Regular follow-up is being done with the States by writing letters and telephonic conversations. Discussions have been held and the States have also been advised to adopt standard packages developed by NIC instead of doing everything ab-initio. Proposals under AGRISNET Scheme from the States which have not yet availed assistance under this Scheme, have also been sought.